





# MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI

DPIIT-IPR CHAIR

**CENTRE FOR RESEARCH IN IP (CRIP)** 

**Course Brochure** 

# ONLINE CERTIFICATE COURSE ON PATENTING SYSTEM IN INDIA

15<sup>th</sup> - 21<sup>st</sup> December 2025 (3 PM - 5:30 PM IST)

MEDIA PARTNER

SCC TIMES

#### ABOUT MNLU MUMBAI

Maharashtra National Law University Mumbai, established under the Maharashtra National Law University Act 2014 on 20th March 2014, is one of the premier National Law Universities in India. The Act envisaged to establish National Law University in Maharashtra to impart advanced legal education and promote society-oriented research in legal studies for the advancement of societal life of the people in the country. The prime goal of the University is to disseminate advanced legal knowledge and processes of law amongst the students and impart in them the skills of advocacy, legal services, law reforms and make them aware and capable to utilise these instruments for social transformation and development.

#### ABOUT THE COURSE

India is one of the rapidly emerging knowledge economies. India has a robust Intellectual Property Rights (IPR) regime which fosters a culture of Innovation and technological development. However, there is a lack of awareness and misconception about the benefits and processes for the protection of IPRs. Hence, it becomes imperative to educate and demystify the stakeholders about the IPR system which shall not only stimulate innovation but also strengthen the IPR regime further.

The DPIIT IPR Chair, MNLU Mumbai and the University's Centre for Research in IP are organising 'One Week Online Certificate Course on Patenting System in India'. This online course is meticulously designed to impart legal and practical knowledge on the Indian patenting system, from evolution of patent system to quidance on conducting searches, patentability criteria, filing, drafting, prosecution of applications, interpreting and patent maintaining, commercialisation, licensing, assignments and enforcement mechanism under the Indian Patents Act. Apart from IPR academicians, faculties for the present course include senior officials of the Indian Patent Office and reputed IPR professionals who are known for their knowledge and expertise.

The course shall benefit all those engaged in manufacturing, services, businesses (especially MSMEs and Startups), IP education and research by enriching their knowledge, skill and expertise. The course shall also be helpful for those aspiring to appear for the patent agent examination.

# COURSE SCHEDULE

Day	Date	Time	Topic
1	15/12/2025	3:00 - 4:15 PM	Introduction to Intellectual Property Rights & IP Ecosystem in India
		4:15 - 5:30 PM	Evolution of Patent System
2	16/12/2025	3:00 - 4:15 PM	Criteria of Patentability and Non-Patentable Inventions
		4:15 - 5:30 PM	Types of Patent Applications and e-Filing Procedure
3	17/12/2025	3:00 - 4:15 PM	Drafting of Patent Specification and Claims
		4:15 - 5:30 PM	Interpretation, Amendments & Scope of Claims
4	18/12/2025	3:00 - 4:15 PM	International Patent Classification, Prior Art Search with practical examples
		4:15 - 5:30 PM	Prosecuting of Patent Application
5	19/12/2025	3:00 - 4:15 PM	Renewal & Restoration of Patents, Pre-grant & Post Grant Oppositions and Revocation of Patents
		4:15 - 5:30 PM	Commercialization of Patents in India
6	20/12/2025	3:00 - 4:15 PM	Licensing and Assignment, Compulsory Licenses
		4:15 - 5:30 PM	Infringement and Suits for Infringement Actions
7	21/12/2025	-	Evaluation & Feedback

#### **COURSE MODULES AND RESPECTIVE FACULTIES**

Introduction to Intellectual Property
Rights &
IP Ecosystem in India

**Evolution of Patent System** 

Criteria of Patentability and Non-Patentable Inventions

Types of Patent Applications and e-Filing Procedure

Drafting of Patent Specification & Claims; and Interpretation, Amendments & Scope of Claims

International Patent Classification, Prior Art Search with practical examples

Prosecuting of Patent Application; Renewal & Restoration of Patents, Pre-grant & Post Grant Oppositions and Revocation of Patents

**Commercialization of Patents in India** 

Licensing and Assignment, Compulsory Licenses

Infringement and Suits for Infringement Actions



**Dr. Sajid Sheikh**, Assistant Professor of Law, Coordinator of Centre for Research in IP, MNLU Mumbai



**Dr. Jagdish Wamanrao Khobragade,** Associate Professor of Law & Assistant Registrar (Academics), MNLU Mumbai



**Dr. Muhammed Aamir Khan**, Assistant Professor of Law & Faculty Convener, CRIP, MNLU Mumbai



**Prof. Uma Bhattad**, DPIIT IPR Chair Professor, MNLU Mumbai



**Mr. Chirag Tanna**, Founder, INK IDÉE, India & Singapore



**Mr. Sahil Sheikh**, Chief, IP & Technology Officer, Zernyx Innovations Private Limited



**Dr. Sharana Gauda**, Deputy Controller of Patents and Designs. Indian Patent Office



**Dr. Purushottam H,** Director, Global MedTech University, Visakhapatnam



Adv. Kavita Mundkur Nigam, Partner, Krishna & Saurastri Associates LL.P.



**Mr. Satyam Rathore,** Senior Associate, K&S Partners

#### **Patron**



**Hon. Prof. (Dr.) Dilip Ukey** Vice Chancellor, MNLU Mumbai

**Course Co-Director** 



**Dr. Sajid Sheikh** Coordinator, CRIP MNLU Mumbai

**Course Director** 



**Prof. Uma Bhattad**DPIIT IPR Chair Professor
MNLU Mumbai

**Course Coordinator** 



**Mr. Akash Chandra** Research Assistant, DPIIT IPR Chair, MNLU Mumbai

**Course Co-Director** 



**Dr. Muhammed Aamir Khan**Faculty Convenor, CRIP
MNLU Mumbai

## **COURSE REGISTARTION**

# Who Should Join?

- IP Professionals, Lawyers, Would-be Patent Agents, and Academicians.
- All those who are engaged in manufacturing, services, businesses (especially MSMEs and Startups), and research & development, other scientific & industrial domains, enforcement personnel, etc.
- Students from the law, science, engineering, and other disciplines.

A Course Completion e-Certificate will be given to all participants.

## Course Fee

Rs. 750 - Students of MNLU Mumbai

Rs. 1500 - Students of Other University\*

Rs. 2500 - Professionals/Academicians/

MSMEs/Startups/Others

LAST DATE TO APPLY FOR THE COURSE IS 14<sup>TH</sup> DECEMBER 2025 (11:59 PM)

## **Registration Link:**

 $\underline{https://forms.gle/MK5b6SqxQPMsHJpV9}$ 



### **Payment Link:**

https://payments.cashfree.com/forms/OnlinecoursePatentingSysteminIndia2025

\*Fee once paid is not refundable under any circumstances.

NOTE: FILL THE GOOGLE REGISTRATION FORM AFTER MAKING THE PAYMENT SEPARATELY

# **Important Instructions About the Course**

1. It is an online course to be conducted through **Zoom meetings** with two sessions of 1 hour 15 minutes each for six days.

- 2. The timings of the sessions will be 3 PM 4:15 PM IST and 4:15 PM 5:30 PM IST.
- 3. Zoom Joining Link will be shared two days before the start of the course.
- 4. Feedback and MCQ based evaluation form will be shared with the candidates on the last day of the certificate course.



## For Queries:

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